

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 773 of 2019

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.11.2020

Name of the Company: Small Industries Development Bank of India
V/s
Ario Infrastructure Pvt Ltd

Section: Section 7 of the Insolvency & Bankruptcy Code

ORDER

Learned Counsel Mr. Vishal Dave appeared for the Financial Creditor.

Learned Counsel Ms. Ayushi Agarwal appeared for the Corporate Debtor.

Pleadings are complete. At the request of Corporate Debtor, the matter is adjourned.

Matter to appear for further consideration on 11.01.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 3rd day of November, 2020

PC

(MADAN B GOSAVI)
MEMBER (JUDICIAL)